

**In the National Company Law Tribunal, Jaipur**

**Item No. 206**

**CP No. 13/213-221/JPR/2018**

**UNDER SECTION 213(5) 216,221 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s Krishna Sales Corporation & Ors. ....Applicant/Petitioners**

**VS.**

**M/s The Rajasthan Industrial Gases Ltd. & Anr. ....Respondent**

**Order delivered on 23.10.2019**

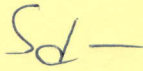
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

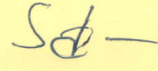
For Respondent(s) : Tanisha Khubchandani, Adv. on behalf of  
R. K. Salecha, Adv.

**ORDER**

Heard the submissions made by the counsels for both the parties. The matter is posted to 31.10.2019.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**